

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (Special Bench)

Item No.310

CA-828/2020

in

369/252/ND/2019

IN THE MATTER OF:

M/s. Akshaj Buildtech Pvt. Ltd.

.... APPELLANT

SECTION

U/s 252 Companies Act 2013

Order delivered on 10.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

CA-828/2020;-

This application has been filed on 23.12.2020 seeking urgent listing of CA-369/2019.

None appears for the Appellant.

From the perusal of the records, we find that the ROC report is not on record. List the main matter for hearing on **25.04.2023**.

Sd/-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)